

Ms. D. N. Misra  
D. P. Shalsamant  
S. N. Panda

(C)

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 19

1995

M. N. Caher & others..... Applicant(s)

versus

Union of India & others..... Respondent(s)

Sr. No	Date	Orders	Office note as to action ( if any ) taken on order
1	10.1.95	<p>REGISTER</p> <p>..... Registrar</p> <p>The petitioner's counsel prays to withdraw this application on the ground that he does not wish to proceed with this application any further. The same is permitted. The application is disposed of as withdrawn.</p> <p>IPO of Rs.50/- be returned to the petitioner's counsel.</p> <p>MEMBER (ADMINISTRATIVE)</p>	<p>D. O. of 50/- filed.</p> <p>10.1.95</p> <p>In this application No. 19, the applicants have challenged the order of selection for the even of 10th May.</p> <p>10.1.95</p> <p>For Registration</p> <p>10.1.95</p> <p>Registration</p> <p>10.1.95</p>